

**GOVERNMENT OF PUNJAB  
DEPARTMENT OF TRANSPORT  
(TRANSPORT -II BRANCH)**

**NOTIFICATION**

The 23/11/2016

No. 3/2/2011-2T2/1416 - In exercise of the powers conferred by section 3 of the Punjab Motor Vehicles Taxation Act, 1924 (Punjab Act No. 4 of 1924) (amended, 2007), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following amendment in Government of Punjab, Department of Transport, Notification No. 2/16/2007-1T2/10063 dated 22<sup>nd</sup> November, 2007 and notification No. 3/2/2011-2T2/83503/1 dated 08.08.2013 namely:-

**AMENDMENT**

In the said notification, under Sr. No. 16 (A) the heading Private Service Vehicles running upto 50 kms from the place of registration and the entries relating thereto, the following shall be substituted as under:-

16 (A) Private Service Vehicles Vehicles used for trade and business	Rate of Motor Vehicles Tax per annum in Rs.
(i) Upto 12 seats	Rs. 50,000/-
(ii) 13 to 30 seats	Rs. 1,00,000/-
(iii) 31 and above	Rs. 1,50,000/-

This notification will come into force w.e.f.

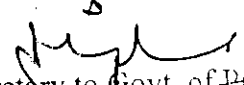
Dated, Chandigarh, the  
23-11-2016

DIPINDER SINGH  
Secretary to Govt. of Punjab  
Department of Transport.

Endst. No. 3/2/2011-2T2/ 1417

Dated, Chandigarh, the 23/11/2016

A copy is forwarded to the Controller, Printing & Stationery Department, Punjab, Chandigarh for publication in the Punjab Government Gazette (ordinary). Fifty copies of this notification may be sent to this Department for official use.

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Secretary to Govt. of Punjab  
Department of Transport.

Endst. No. 3/2/2011-2T2(2)/ 1418

Dated, Chandigarh, the 23/11/2016

A copy is forwarded to the State Transport Commissioner, Punjab, Chandigarh for information and necessary action.

212   
Superintendent.

**Office of the State Transport Commissioner, Punjab, Chandigarh.**

Endst. No. STC-G (AT)/

Dated, Chandigarh, the

A copy is forwarded to the following for information and necessary action :-

1. Secretary Regional Transport Authorities,  
Jalandhar, Ferozepur, Patiala and Bathinda.
2. All District Transport Officers.
3. National Informatics Centre, Mini Secretariate, Punjab, Chandigarh.

S/State Transport Commissioner, Punjab.  
